

12.20 hrs.

PAPERS LAID ON THE TABLE

Notifications under Monopolies and Restrictive Trade Practices Act 1969.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969 :

- (1) The Monopolies and Restrictive Trade Practices Commission Recruitment and Conditions of Services of Registrar, Joint Registrar, Deputy Registrar and Assistant Registrar of Restrictive Trade (Agreements) Amendment Rules, 1983 published in Notification No. G.S.R. 221 in Gazette of India dated the 19th March, 1983.
- (2) The Monopolies and Restrictive Trade Practices Commission (Recruitment of Members of Staff Amendment) Rules, 1983 published in Notification No. G.S.R. 225 in Gazette of India dated the 19th March, 1983.

[Placed in Library. See No. LT-6271/83].

*Drugs (Prices Control) (Fifth Amendment) Order, 1983.*

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : I beg to lay on the Table a copy of the Drugs Prices Control (Fifth Amendment) Order, 1983 (Hindi and English versions) (published in Notification No. S.O. 226 (E) in Gazette of India dated the 26th March, 1983, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library, See No. LT. 6272/83]

Reviews on and Annual Reports of Coal India Ltd. Calcutta for 1981-82 and Singreni Collieries Company Ltd. Khammam (Andhra Pradesh) for 1981-82.

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) :

I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) (i) Review by the Government on the working of the Coal India Limited, Calcutta, for the year 1981-82.
- (ii) Annual Report of the Coal India Limited, Calcutta, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6273/83.]

- (2) (i) Review by the Government on the working of the Singareni Collieries Company Limited, Khammam (Andhra Pradesh) for the year 1981-82.
- (ii) Annual Report of the Singareni Collieries Company Limited, Khammam (Andhra Pradesh) for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6274/83].

Detailed Demands for Grants of Ministry of Home Affairs for 1983-84.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table a copy of the Detailed Demands

for Grants (Hindi and English versions) of Ministry of Home Affairs for 1983-84.

[Placed in Library. See No. LT-6275/83].

### ESTIMATES COMMITTEE

#### Thirty-Ninth and Forty-second Reports

SHRI BANSI LAL (Bhiwani): I beg to present the following Reports (Hindi and English versions) of the Estimates Committee:—

- (i) Thirty-ninth Report on Action Taken by Government on the recommendations contained in their Twenty-second Report of the Committee on the Ministry of Health and Family Welfare—Central Government Health Scheme.
- (ii) Forty-second Report on Action Taken by Government on the recommendations contained in their Thirty-fourth Report of the Committee on the Ministry of Shipping and Transport—Port Blair.

### COMMITTEE ON PUBLIC UNDERTAKINGS

#### Fifty-fifth and fifty-sixth Reports

SHRI MADHUSUDAN VAIRALE (Akola): I beg to present the following (Hindi and English versions) of the Committee on Public Undertakings:

- (i) Fifty-fifth Report on Action Taken by Government on the recommendations contained in their Twenty-seventh Report of the Committee on Hindustan Teleprinters Ltd.—New Projects.
- (ii) Fifty-sixth Report on Action Taken by Government on the recommendations contained in their Thirty-eighth Report of the Committee on

Indian Telephone Industries Ltd.—Research and Development and New Projects.

### (व्यवधान)

श्री मनोराम बागड़ी (हिसार): चलिए, सरकार द्वारा निर्धारित मूल्य न घोषित करने पर हम सदन से वाक-आउट करते हैं।

12-22 hrs.

*Shri Mani Ram Bagri and some others  
Hon. Members then left the House.*

श्री राम विलास पासवान (हाजीपुर): अध्यक्ष, महोदय, मैं एक मिनट अपनी बात कहना चाहता हूँ।

अध्यक्ष महोदय: कभी कभी न बोलना अच्छा होता है। Silence is always bliss.

श्री राम विलास पासवान: अध्यक्ष महोदय, मैंने कैपिटेशन फी के संबंध में दिया है।

अध्यक्ष महोदय: कालिग अटेंशन करेंगे। सोच रहे हैं। इट इस अण्डर माई कन्सीडरेशन।

SHRI RAM VILAS PASWAN: Will that be discussed?

अध्यक्ष महोदय: होगा।

श्री मती गायत्री देवी (कैराना): किसानों का मामला आपको सबसे पहले लेना चाहिए।

अध्यक्ष महोदय: पहले ही लेता हूँ। चार दफा लिया है।

श्रीमती गायत्री देवी: अध्यक्ष महोदय, किसानों का मामला आप आज ही तय करा दीजिए।